

*(Amendment) Bill***PAPERS LAID ON THE TABLE****RULES FOR PREVENTION OF UNLAWFUL POSSESSION OF TELEGRAPH WIRES, ETC.**

**The Minister of Communications (Shri Jagjivan Ram):** I beg to lay on the Table a copy of each of the following Rules:—

(1) Rules for the prevention of unlawful possession of Telegraph Wires. [*Placed in Library. See No. S—258/54.*]

(ii) The Telegraph Wires (Permission for Sale and Purchase) Rules, 1954. [*Placed in Library. See No. S—259/54.*]

**NOTIFICATIONS UNDER INDIAN TARIFF ACT, 1934.**

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** I beg to lay on the Table a copy of each of the following Notifications, under sub-section (2) of section 4A of the Indian Tariff Act, 1934:—

(i) Ministry of Commerce and Industry Notification No. S.R.O. 2454 dated the 24th July, 1954. [*Placed in Library. See No. S—260/54.*]

(ii) Ministry of Commerce and Industry Notification No. S.R.O. 2520 dated the 29th July, 1954. [*Placed in Library. See No. S—261/54.*]

**STATEMENTS SHOWING ACTION TAKEN BY GOVERNMENT ON ASSURANCES, PROMISES AND UNDERTAKINGS**

**The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):** I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by Ministers during the various sessions shown against each:—

(1) Supplementary Statement No. II. Sixth Session, 1954 of the Lok Sabha. [*See Appendix II, annexure No. 1.*]

(2) Supplementary Statement No. VII. Fifth Session, 1953 of the

Lok Sabha. [*See Appendix II, annexure No. 2.*]

(3) Supplementary Statement No. XII. Fourth Session, 1953 of the Lok Sabha. [*See Appendix II, annexure No. 3.*]

(4) Supplementary Statement No. XVII. Third Session, 1953 of the Lok Sabha. [*See Appendix II, annexure No. 4.*]

(5) Supplementary Statement No. XVII. Second Session, 1952 of the Lok Sabha. [*See Appendix II, annexure No. 5.*]

(6) Supplementary Statement No. XVIII. First Session, 1952 of the Lok Sabha. [*See Appendix II, annexure No. 6.*]

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS****PRESENTATION OF TENTH REPORT**

**Shrimati Ammu Swaminadhan (Dindigul):** I beg to present the Tenth Report of the Committee on Private Members' Bills and Resolutions.

**RUBBER PRODUCTION AND MARKETING (AMENDMENT) BILL****PRESENTATION OF REPORT OF SELECT COMMITTEE**

**Shri A. M. Thomas (Ernakulam):** I beg to present the report of the Select Committee on the Bill further to amend the Rubber (Production and Marketing) Act, 1947.

**COFFEE MARKET EXPANSION (AMENDMENT) BILL****PRESENTATION OF REPORT OF SELECT COMMITTEE**

**Shri Venkataraman (Tanjore):** I beg to present the report of the Select Committee on the Bill further to amend the Coffee Market Expansion Act, 1942.